NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI DAILY CAUSE LIST DATED 24.11.2020 (TUESDAY) COURT OF CHAIRPERSON (VIRTUAL MODE) 10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No	. Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 2625 & 2626 in Comp. App. (AT) (Ins) No. 367 of 2020	Techno Electric & Engineering Co. Ltd. Vs. McLeod Russel India Ltd.	Arushi Arora Udit Gupta	Shabya Shachi Patra

After the above

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

2.	Comp. App (AT)	Commercial Tax Department	Vishal Meghwal	Mahima Singh
	(Ins) No. 921 of	Government of Rajasthan	-	
	2020	Vs.		
		Avil Menezes		
		(Resolution Professional)		

For Admission (Fresh Cases)

3.	Comp. App. (AT) (Ins) No. 993 of 2020	Air Travel Enterprises India Ltd. Vs. Union Bank of India and Ors.	Shivam Narang	
4.	Comp. App. (AT) (Ins) No. 994 of 2020	Sandhya & Co. Vs. V. Mahesh	Madhumita Chakraborty	
5.	Comp. App. (AT) (Ins) No. 995 of 2020	Sri Adinath Enterprises Vs. V. Mahesh	Madhumita Chakraborty	
6.	Comp. App. (AT) (Ins) No. 996 of 2020	Jai Jinendra Enterprises Vs. V. Mahesh	Madhumita Chakraborty	
7.	Comp. App. (AT) (Ins) No. 997 of 2020	Vijayalakshmi Enterprises Vs. V. Mahesh	Madhumita Chakraborty	

8.	Comp. App. (AT) (Ins) No. 998 of 2020	V.S. Enterprises Vs. V. Mahesh	Madhumita Chakraborty	
9.	Comp. App. (AT) (Ins) No. 999 of 2020	H.S. Syndicate Vs. V. Mahesh	Madhumita Chakraborty	
10.	Comp. App. (AT) (Ins) No. 1000 of 2020	Hemanth Mehta & Sons HUF Vs. V. Mahesh	Madhumita Chakraborty	
11.	Comp. App. (AT) (Ins) No. 1001 of 2020	Vipul Investment Vs. V. Mahesh	Madhumita Chakraborty	
12.	Comp. App. (AT) (Ins) No. 1002 of 2020	Hemanth & Co. Vs. V. Mahesh	Madhumita Chakraborty	
13.	Contempt Case (AT) No. 31 of 2020 in Comp. App. (AT) (Ins) No. 647 & 682 of 2020	Ramanathan Bhuvaneshwari Resolution Professional of Skylark Mansions Pvt. Ltd. Vs. Nishat Saleem & Anr.	Rajnish Sinha	
For Admis	ssion (After Notice)			
14.	Comp. App. (AT) (Ins) No. 856 of 2020	Karix Mobile Pvt. Ltd. Vs. Hungama Digital Media Entertainment Pvt. Ltd.	Iqbal Tahir	
15.	Comp. App. (AT) (Ins) No. 860 of 2020	Sri Ram Constructions a Sole of Proprietary of Sanjay Kumar Vs. MC Nally Bharat Engineering Company Ltd.	Deepak Dhingra	
16.	Comp. App. (AT) (Ins) No. 874 of 2020	North Eastern Electricity Supply Company of Orissa Ltd. (Nesco) Vs. Supriyo Kumar Chaudhary, Resolution Professional & Anr.	Hasan Murtaza	Indranil Ghosh
For Heari	ng			
17.	Comp. App. (AT) (Ins) No. 477 of 2020	Rahul Kumawat Vs. Bank of India & Anr.	Sanyat Lodha	Rajat Lohia-R1 Rahul Parasram Puria Keith Varghese-R2

18.	Comp. App. (AT) (Ins) No. 594 - 595 of 2020	G. Vinod Vs. Venkataraman Jayagopal & Anr.	Satish Pandey	Murali Ananthsivan
19.	Comp. App. (AT) (Ins) No. 616 - 617 of 2020	T.S.N. Raja, R.P. of VBC Industries Ltd. Vs. C. Srinivasa Reddy & Ors.	Gowrang	Mithun Shashank
20.	Comp. App. (AT) (Ins) No. 675 of 2020	Silvassa Cement Products Pvt. Ltd. Vs. Noor India Buildcon Pvt. Ltd.	Ritu Mundra	Devashish K. Trivedi

12:00 Noon

For Hearing

21.	Comp. App. (AT)	Nishaat Saleem	Mahesh Thakur	Rajat Agnihotri
21.			Wanesh Thakui	5 5
	(Ins) No. 647 of	Vs.		Abhishek Anand
	2020	Skylark Ithaca Buyers Welfare		Neeha Nagpal
		Association and Anr.		Nikhil Jain-RP
				Sudhanshu Prakash-
		With		R3
22.	Comp. App. (AT)	ICICI Bank Ltd.	Abhishek Anand	Aman Choudhary
	(Ins) No. 682 of	Vs.		Abhishek Anand
	2020 & I.A. No.	Skylark Ithaca Buyers Welfare		Neeha Nagpal
	2327 of 2020	Association & Ors.		Nikhil Jain-RP
				Sudhanshu Prakash-
				R3

<u>02:00 PM</u>

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Hearing

Comp. App. (AT)	Union of India, Ministry of Corporate	Dr. Raj Singh	Gaurav M Liberhan
No. 94 of 2020	Affairs		
	Vs.		
Part Heard	Delhi Gymkhana Club Ltd. & Ors.		
	With		
Comp. App. (AT)	Delhi Gymkhana Club Ltd.	Gaurav M. Liberhan	Parvez Naikwadi
No. 95 of 2020			
	Union of India, M.C.A & Ors.		
Part Heard			
	No. 94 of 2020 Part Heard Comp. App. (AT) No. 95 of 2020	No. 94 of 2020 Affairs Vs. Delhi Gymkhana Club Ltd. & Ors. With Comp. App. (AT) No. 95 of 2020 Vs. Union of India, M.C.A & Ors.	No. 94 of 2020 Affairs Vs. Delhi Gymkhana Club Ltd. & Ors. With Comp. App. (AT) No. 95 of 2020 Vs. Union of India, M.C.A & Ors. Affairs Vs. Gaurav M. Liberhan Gaurav M. Liberhan

After the above

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Hearing

25.	Comp. App. (AT)	DB International (Asia) Ltd.	Varghese Thomas	Shankh Sengupta
	(Ins) No. 570 of	VS.		Manim Bharathi-R1
	2020	Abhilash Lal & Ors.		& R2
				Shubhabrata
	Part Heard			Chakraborti-R3
				Kunal Nimani-R4

Note: The Court will rise at 03:00 PM

Copy to: -

By the order of Hon'ble Acting Chairperson

-sd/-

Registrar

1. Notice Board

2. Website: www.nclat.nic.in